

HARSHA EXITO ENGINEERING PRIVATE LIMITED (UNDER CIRP)

GOVERNMENT DUES AS ON 106/06/2021

S NO	PARTY NAME	CLAIM AMT	
S.No	Particulars	Amount Due	CLAIM RECEIVED
1	Employee Provident Fund	51,45,308.92	8237
2	Professional Tax	3,84,000.00	
3	TDS deducted but not paid	6,89,433.50	
4	Property Tax	14,49,664.00	
5	Sipcot Water and Maintenance Charge	27,33,944.00	2733944
6	Pollution control certificate Renewal	4,50,000.00	
7	CEIG electrical inspection renewal Fees	18,000.00	
8	CEIG inspection pre testing and transformer oil filtration and miscellaneous charges	50,000.00	
9	Health and safety inspector audit defective point	1,25,000.00	
	Grand Total	1,10,45,350.92	27,42,181.00

Note:- The PF authority has asked for time to submit the further full claim.



John Ohilvi

JOHN OHILVI
IBBI/IPA-N00902/2019-20/12921
INTERIM RESOLUTION PROFESSIONAL
HARSHA EXITO ENGINEERING PVT. LTD.
(UNDER CIRP PROCESS)